



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 19.08.2026 were not taken up. The next date of hearing in the matters is **01.10.2026**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 353 of 2024	V.P. Bedekar and Sons Pvt. Ltd. & Ors. Vs. Suhas Shridhar Bedekar & Anr.	Pranaya Goyal	M. Anubhav Goel Preeti Goel
		With		
2.	Comp. App. (AT) No. 405 of 2024	Late Sh. Shridhar Vasudeo Bedekar Through his Legal Heir Mr. Suhas Shridhar Bedekar & Ors. Vs. V. P. Bedekar & Sons Pvt. Ltd. Through its Directors Mr. Vasant Vasudeo Bedekar & Ors.	Preeti Goel	Vasu Gupta

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar